COURT-1

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

I.A. No. 652 of 2017 in Appeal No. 251 of 2016

Dated: 23rd August, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I. J. Kapoor, Technical Member

In the matter of:

Bhakra-Beas Management Board (BBMB) Appellant(s)

Vs.

Punjab State Electricity Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. M. G. Ramachandran

Counsel for the Respondent(s): Mr. Sakesh Kumar for R-1

Mr. Anand K. Ganesan for R-2

<u>ORDER</u>

MENTIONED IN THE COURT

Learned counsel for the appellant is allowed to amend the application for impleadment.

Registry is directed to list the application on 28.08.2017.

(I.J. Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson